

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.04.2022 (FRIDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1403 & 1583 of 2021 in Competition App. (AT) No. 06 of 2021	Uttarakhand Agriculture Produce Marketing Board Vs. Competition Commission of India & Ors.	Pooja Mahajan	Shama Nargis-R1 Zoheb Hossain Nisha Kaur Uberoi Adarsh Chamoli-R2
2.	I.A. No. 257 of 2022 in Competition App. (AT) No. 18 of 2021 (With Defects)	Nilesh Patel Vs. Competition Commission of India	Nilesh Patel	Shama Nargis-R1 Balaji Subramanian

### For Admission (Fresh Cases)

3.	Comp. App. (AT) No. 55 of 2022	Mrs. Madhu Verma & Anr. Vs. Majestic Holdings Pvt. Ltd. & Ors.	Gaurav Gupta	
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### For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 816 of 2021	Josephluis Dsouza Vs. Interocean Fincap Services Pvt. Ltd.	Arnav Narain	Priyadarshini Dewan-R1 Rakesh Tulsyan-R2 Prakhar Tandon-IRP
5.	Comp. App. (AT) (Ins) No. 166 of 2022	Subhash Chandra Goyal Sole Proprietor of Goyal Enterprises Vs. K B Ispat Private Ltd.	Vivek H. Shah	Anushree Kapadia

### For Hearing

6.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2208 & 2190 of 2021	State Bank of India Vs. Venugopal Dhoot & Ors.  <b>With</b>	Bishwajit Dubey	Jash Shah-R7 to R9
7.	Comp. App. (AT) (Ins) No. 467 of 2020	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors.  <b>With</b>	Varuna Bhanrale	Sandeep S Ladda-R5 Vajyant Paliwal-R3

8.	Comp. App. (AT) (Ins) No. 639 of 2020	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors  <b>With.</b>	Dheeraj Nair	Kritika Nagpal-R1
9.	Comp. App. (AT) (Ins) No. 640 of 2020	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	Dheeraj Nair	Moueshree Shukla-R3 Prafful Goyal-R8
10.	Comp. App. (AT) (Ins) No. 35 of 2021	Damont Developers Pvt. Ltd. & Anr. Vs. Brys Hotels Pvt. Ltd. & Ors.	Vishal Ganda	Abhishek Anand-R1 Sandeep Goel-RP Vidhan Vyas-R2
11.	Comp. App. (AT) (Ins) No. 589 of 2021 & I.A. No. 1739 of 2021 & 753 of 2022	Budhpur Buildcon Pvt. Ltd. Vs. Abhay Narayan Manudhane	Aman Gandhi	Meghna Rao Shadab Jan Prerana Wagh-R1 Subir Kumar
12.	Comp. App. (AT) (Ins) No. 707 of 2021 & I.A. No. 1876 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Chemstar Organics (India) Ltd.	R.P.Agrawal	Mahesh Agarwal Divyang Chandiramani Prerana Wagh
13.	Comp. App (AT) No. 302-315 of 2019	Jaiprakash Associates Ltd. Vs. Neena Somani & Ors.	Ruchira Gupta	B.S. Bagga-R6 to R11 R.S. Singh-R22 Nitin Chauhan
14.	Comp. App. (AT) No. 321 of 2019	Yash Vardhan Mall. Vs. Indrapuri Studios Pvt. Ltd. & Ors.	Ashok Kumar Jain	Dhruv Surana
15.	TA(AT) (Competition) No. 46 of 2017 (Old Appeal No. 53/2015)	Chemist & Druggist Association, Goa Vs. CCI & Ors.	NakulMohta	Harsh Peechara (R1-CCI), Ashish Kothari R-3 M.M. Sharma (R-4)
16.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India  <b>With</b>	Nisha Kaur Uberoi	Bindu K. Nair
17.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India  <b>With</b>	Nisha Kaur Uberoi	Bindu K. Nair
18.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair

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By order of Hon'ble Chairperson  
-sd/-  
Registrar